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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/168/2016
NAME OF THE PETITIONER(S) : R. S. Mohammed Saleem & another
NAME OF THE RESPONDENT(S) : M/s Sara Cotton Fibers Private Limited & 9 others
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|

M/s. Ramakrishnam Vitaraghavan and
G. Siva Shankaran.

Counsel for
petitioners in CP.
and Respondents 1 & 2.
in CA

G. SIVALINGAM
Proxy counsel for R3

Proxy counsel for
R1 in CP. and
R3 in CA 55/16.

P. Nelakantan
Venkataraman R

Counsel for R3 - R10 in
TCP 168/16 and
applicant in CA 55/16

ORDER

Counsel for petitioner present. Proxy counsel Mr. Sivalingam representing sr. counsel Mr. Srinivasan for R1 in CP present. Counsel for R3 to R10 also present. No representation on behalf of R2. Counsel for Applicant in CA 55/2016 present. No representation on behalf of R4 in CA. However, counter has been filed by R4 by serving a copy on the Applicant. Counsel for R3 prays time to file counter in the Application. At request, time is extended. Put up on 21.11.2016 at 10.30 A.M.

Ch. Mohd Sharief Tariq
Member (Judicial)

Anantha Padmanabha Swamy
Member (Judicial)